

1	2	3	4	5	6	7	8	9
22.	Nalgonda	43833	2648	12722	4840	9539	30778	104360
TOTAL:		590630	79924	215610	106935	228912	685096	1907107

Note:

NS	Not started
BBL	Below basement level
BL	Basement level
LL	Lintel level
RL	Roof level
RC and Comp	Roof casted and completed

Houses for urban poor

55. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of houses for urban poor that have already been constructed, State-wise and year-wise;

(b) the details thereof and coming five years target, State-wise and year-wise; and

(c) whether any special programme is also being launched by Government like NREGA to give employment to urban poor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA):
(a) and (b) Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by the Government in the year 2005 caters to provision of housing and basic services to urban poor in 65 specified cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP).

A total of 461 projects under Basic Services to the Urban Poor (BSUP) and 839 projects under Integrated Housing and Slum Development Programme (IHSDP) have been approved all over the country so far envisaging construction/upgradation of 993523 and 461887 dwelling units respectively. State-wise details of the projects and dwelling units approved under BSUP and IHSDP are enclosed as Statement-I (See below).

State-wise details of dwelling units completed and under progress are enclosed as Statement-II (See below).

Apart from JNNURM, under newly launched Interest Subsidy Scheme for Housing the Urban Poor (IHSP), 3.10 lakh beneficiaries of Economically Weaker Sections (EWS)/Low Income Group (LIG) categories are to be covered under pilot stage. As the scheme is a beneficiary led scheme, no State-wise target has been assigned. Year-wise target contemplated is given at Statement-III (See below).

(c) No such proposal is presently under consideration of Ministry of Housing and Urban Poverty Alleviation.

Statement-I

State-wise details of the projects and dwelling units approved under BSUP and IHSDP

BASIC SERVICES TO THE URBAN POOR (Sub Mission II)

Sl. No.	Name of State/UT	2005-06		2006-07		2007-08		2008-09	
		No. of projects approved	Total No. of dwelling units approved (new+upgradation)	No. of projects approved	Total No. of dwelling units approved (new+upgradation)	No. of projects approved	Total No. of dwelling units approved (new+upgradation)	No. of projects approved	Total No. of dwelling units approved (new+upgradation)
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	5	49000	9	30320	5	14675	17	40699
2.	Arunachal Pradesh	1				1	100	1	752
3.	Assam					1	1232	1	1028
4.	Bihar					9	14596	9	7776
5.	Chhattisgarh			4	27976			1	888
6.	Chandigarh (UT)			2	25728				
7.	Delhi					11	57504	4	8000
8.	Goa					1	155		
9.	Gujarat			10	72368	3	15136	3	7580
10.	Haryana			2	3248				
11.	Himachal Pradesh			1	252	1	384		

	1	2	3	4	5	6	7	8	9	10
12. Jammu and Kashmir							2	5208	3	1469
13. Jharkhand							5	7218	6	5008
14. Karnataka					3	14511	4	7335	11	6272
15. Kerala					3	4748	3	17460	1	1369
16. Madhya Pradesh			4	5764	14	26205	1	1320	3	8157
17. Maharashtra					31	105978	5	30034	19	32506
18. Meghalaya							2	600	1	168
19. Manipur									1	1250
20. Mizoram							2	408	2	688
21. Orissa							5	2316	1	192
22. Punjab							2	5152		
23. Puducherry							2	1304		
24. Sikkim							1	52	2	202
25. Nagaland					1	3504				
26. Rajasthan					2	17337				
27. Tamil Nadu					19	44021	5	41586	27	5711
28. Tripura							1	256		
29. Uttar Pradesh					5	4680	7	17072	55	46240
30. Uttarakhand							4	524	4	249
31. West Bengal					45	60312	31	54932	15	24808
TOTAL:		9		54764	151	441188	114	296559	187	201012

B. INTEGRATED HOUSING AND SLUM DEVELOPMENT PROGRAMME (IHSDP)

Sl. No.	Name of State/UT	2005-06	2006-07	2007-08	2008-09	2009-10					
		No. of projects approved	Total No. of dwelling units approved (new+ upgradation)	No. of projects approved	Total No. of dwelling units approved (new+ upgradation)	No. of projects approved	Total No. of dwelling units approved (new+ upgradation)				
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	25	25170	32	4087	20	18639				
2.	Arunachal Pradesh					1	176				
3.	Dadra and Nagar Haveli			1	0						
4.	Andaman and Nicobar Islands			1	40	1	0				
5.	Daman and Diu			1	16						
6.	Assam	3	613	9	4780	3	1984				
7.	Bihar	7	4167	3	2333	6	3264				
8.	Chhattisgarh	14	14846			4	3076				
9.	Gujarat	8	6200	15	12205	9	6108	5			2655
10.	Haryana	15	14641			3	1785				
11.	Himachal Pradesh			3	816	3	800				

1	2	3	4	5	6	7	8	9	10	11	12
12. Jammu and Kashmir						10	2654	15	3408	2	608
13. Jharkhand						1	1292	6	6576		
14. Karnataka				5	4070	20	8983	9	4184		
15. Kerala				15	6480	11	6411	11	5800		
16. Madhya Pradesh				23	14644	10	2518	4	1708		
17. Mizoram						1	500	7	1450		
18. Manipur						2	1103	1	663	1	140
19. Meghalaya						1	456	2	456		
20. Maharashtra				15	13036	20	18091	68	58812		
21. Nagaland				1	2496					1	265
22. Orissa						15	4884	16	7709		
23. Punjab						2	3938	1	720		
24. Puducherry						1	432				
25. Rajasthan		3	136	17	10981	10	11526	4	3214		
26. Tamil Nadu				22	12931	8	6832	52	15500	1	1443
27. Tripura						1	400	2	1150		
28. Uttar Pradesh				8	2032	1	204	124	29733		
29. Uttarakhand						2	231				
30. West Bengal				16	12824	44	20061	34	19726	1	75
TOTAL:	3	136	194	145131	225	114793	406	196641	11	5186	

Statement-II

*State-wise details of dwelling units completed and in progress
under BSUP-IHSDP*

Sl. No.	Name of the State	Dwelling units completed			Dwelling units in progress		
		BSUP	ISHDP	Total	BSUP	IHSDP	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	18980	11966	30946	71642	17291	88933
2.	Assam	0	167	167	1104	234	1338
3.	Arunachal Pradesh	0	0	0	100	0	100
4.	Andaman and Nicobar Islands	0	0	0	0	0	0
5.	Bihar	0	166	166	560	2347	2907
6.	Chandigarh (UT)	0	0	0	11168	0	11168
7.	Chhattisgarh	0	78	78	5336	4688	10024
8.	Daman and Diu	0	0	0	0	0	0
9.	Dadra and Nagar Haveli	0	0	0	0	0	0
10.	Delhi (NCT)	7900	0	7900	2912	0	2912
11.	Goa	0	0	0	0	0	0
12.	Gujarat	23074	0	23074	45926	2579	48505
13.	Haryana	226	858	1084	2605	2889	5494
14.	Himachal Pradesh	0	0	0	0	0	0
15.	Jharkhand	0	0	0	0	0	0
16.	Jammu and Kashmir	0	0	0	0	0	0
17.	Kerala	1166	3466	4632	4642	2288	6930
18.	Karnataka	117	0	117	11601	2489	14090
19.	Lakshadweep	0	0	0	0	0	0
20.	Maharashtra	8682	1587	10269	55168	15377	70545
21.	Madhya Pradesh	1964	24	1988	3498	815	4313
22.	Manipur	0	0	0	0	0	0

1	2	3	4	5	6	7	8
23.	Meghalaya	0	0	0	76	228	304
24.	Mizoram	0	0	0	408	500	908
25.	Nagaland	0	0	0	1872	360	2232
26.	Orissa	0	0	0	250	1261	1511
27.	Puducherry	0	0	0	48	0	48
28.	Punjab	0	0	0	1360	0	1360
29.	Rajasthan	31	1736	1767	881	1684	2565
30.	Sikkim	0	0	0	0	0	0
31.	Tamil Nadu	3359	3286	6645	15446	7797	23243
32.	Tripura	0	0	0	256	16	272
33.	Uttar Pradesh	4042	2164	6206	23045	6362	29407
34.	Uttaranchal	0	0	0	0	0	0
35.	West Bengal	11268	5053	16321	14170	7490	21660
GRAND TOTAL :		80809	30551	111360	274074	76695	350769

Statement-III

*Year-wise target in respect of Interest Subsidy Scheme for
Housing the Urban Poor (IHSUP)*

Year	Target (In Lakhs)
2009-10	1.19
2010-11	0.93
2011-12	0.98
TOTAL :	3.10

Establishment of Pravasi University

56. SHRI MOHD. ALI KHAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether Government is in the process of establishing a Pravasi University—one soon and three more later;

(b) if so the details worked out so far;

(c) whether the children of overseas Indians would have a 50 per cent quota in the university;

(d) if so, the details thereof;